

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. I.A. 3552/2022

in C.P.(IB)-14(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: State Bank of India

V/s.

Prakash Pundlik Shenvi

Appearance

For RP: Adv. Aniket Malu is present through VC.

SECTION 95 (1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard. Adv. Aniket Malu. **Reserved for Order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)